l	2	3	4
17.	Orissa	86,470	278
18.	Punjab	57,444	292
19.	Rajasthan	1,20,347	275
20.	Sikkim	757	172
21.	Tamil Nadu	1,53,126	274
22.	Tripura	5,047	198
23.	Uttar Pradesh	2,79,232	207
24.	West Bengal	1,59,223	244

## Export of Iron Ore to Japan

4049. SHRI GANGADHARA SA-NIPALLI : Will the Minister of COM-MERCE be pleased to state :

(a) whether the Union Government propose to cancel the five year agreement between India and Japan for the export of iron-ore;

(b) if so, the reasons therefor; and

(c) the rate at which iron-ore is being supplied to Japan and the international price thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM: (a) No, Sir.

(b) Does not arise.

(c) The price at which iron-ore is being exported to Japan during the current year ranges between US \$ 13.12 and US \$ 25.99 FOB per tonne, depending upon the type and the quality of ore as also the shipping conditions, ocean freight, etc. The price increase secured by Indian exporters for exports of iron-ore to Japan during 1991-92 has been the same as accorded by Japanese Steel Mills to other exporting countries. New Responsibilities on MRTPC

4050. SHRI MADAN LAL KHU-RANA: Will the Minister of LAW, JUSTICE and COMPANY AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "understaffed MRTPC may not accept new responsibilities" appearing in the 'Economic Times' dated July 26, 1991;

(b) if so, whether some additional responsibilites have been envisaged on the Monopolies and Restrictive Trade Practices Commission after the declaration of the new Industrial Policy;

(c) if so, the details thereof; and

(d) the steps proposed to be taken by the Government to meet the changed situation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) and (c) According to the State-